

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 603  
ANSWERED ON 22<sup>ND</sup> JULY, 2021**

**ROADS UNDER CRIF**

**603.SHRI ASHOK KUMAR RAWAT:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

सड़क परिवहन और राजमार्ग मंत्री

**be pleased to state:**

- (a) whether the Government has taken or proposes to take any steps to construct roads in backward areas/ villages of Mishrikh Parliamentary Constituency in Uttar Pradesh under the Central Roads and Infrastructure Fund (CRIF);**
- (b) if so, the details thereof; and**
- (c) if not, the reasons therefor?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT & HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

**(a) to (c) Ministry vide OM No. RW/NH-15017/46/2018-P&M dated 31<sup>st</sup> January 2020 has issued guidelines/criteria for allocation of funds for development of state roads under the Central Roads and Infrastructure Fund (CRIF) Act 2000. As per these guidelines, the state government/UTs shall identify and priorities the projects for release of Funds as per the defined criteria and furnish necessary details of the projects to the Central Government. Ministry has not yet received any proposal from state government to construct roads in backward area/villages of Mishrikh Parliamentary Constituency in Uttar Pradesh.**

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